

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

Application No. OA 722 of 1988.

Applicant(s) Shakti Singh

Respondent(s) U.O. & Ors.

Mr. Ajay Tyagi, Counsel

Mr. U. D. Sharma, Counsel

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

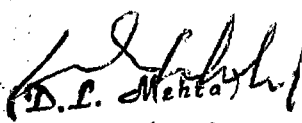
Orders of the Tribunal

19.8.94.

Heard the learned Counsel for the parties. At present no relief can be granted to the applicant. In future if ~~there is~~ any vacancy occurs and if the applicant ^{is} found eligible for the same, his case should also be considered according to the rules.

The O.A. is disposed of ^{accordingly} with no order as to costs.


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman

Let it be sent to the
app. & resp. 
as per 41331 & 41335
Date 3-8-94